

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(30)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 19.07.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/880/IB/2018
NAME OF THE PETITIONER(S) : DHARNENDRA CHEMICALS PVT LTD
NAME OF THE RESPONDENT : TAURUS GKK LEATHERS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	A. IC. DHANISHA	P CS for etc	
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ORDER

Representative for the Applicant present. No representation on behalf of the Corporate Debtor. **The Registry** is directed to issue notice to the Corporate Debtor. Representative for the Applicant is permitted to serve private notice to the Corporate Debtor at its Registered Office address along with copy of the petition and documents relied upon and file proof of service along with an affidavit on the next date of hearing. Put up on **10.08.2018 at 10.30 A.M.**

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(CH. MOHD. SHERIFF TARIQ)
MEMBER (JUDICIAL)